

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 270 of 2020**

**IN THE MATTER OF:**

**Park Energy Pvt. Ltd.**

**...Appellant**

**Versus**

**Syndicate Bank & Ors.**

**...Respondents**

**For Appellant: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Puneet Singh Bindra, Mr. Dhiraj Mhetre and Mr. Akash Singh, Advocates**

**For Respondent: Mr. KV. Balakrishnan and Mr. Rahul Kumar Sharma, Advocates for R-1**

**O R D E R**

**04.03.2020** Due to paucity of time, the matter could not be taken up.

List the Appeal 'For Admission (After Notice)' on **20<sup>th</sup> March, 2020** within first five cases.

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)